

38

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA277/15	225/16	Clarification	621A	M/s BMM Ispat Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM
(Petitioner Respondent)

SIGNATURE

A.M. Sridharan
Rep. S. Rangarajan
9845371897

Petitioner

S. Rangarajan

ORDER

Representative of Petitioner Company is present. He reported that the
Counsel appearing for Petitioner is unable to attend the Tribunal today and sought
adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)